

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5059
ANSWERED ON:23.12.2014
BAN ON SPORTS ATHLETIC
Kumar Shri Ashwini

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Indian Sprinter Woman won bronze medal in two hundred metre race in Asian Athletics Championship, has been banned in International athletic competition due to fail in a gender test;
- (b) if so, the details thereof;
- (c) Whether the Government has received representations from various quarters against the rules of sexual identity; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) Yes, Madam.

(b) Madam, Athletics Federation of India (AFI) had reported that during the 17th Asian Junior Athletic Championship held at Chinese Taipei, officials of the Asian Athletics Association had suspected one Indian female athlete of having hyper androgenism. Therefore, prior to the commencement of the 2014 Commonwealth Games, the Athletics Federation of India requested the Sports Authority of India (SAI) to undertake a test of this athlete so as to avoid possible embarrassment to the Nation during the Commonwealth Games, 2014. Accordingly, SAI instructed its Sports Medicine Doctor in Bangaluru to organize requisite test on the suspected female athlete. The result was positive and AFI recommended that the female athlete be excluded from participating in events till the level of hyper androgenism found in her body is brought down to permissible limits. The result was officially conveyed to the athlete. SAI is extending full support to the athlete by providing services of an expert for her counseling and guidance.

(c) No, Madam.

(d) Does not arise.